

है, के खण्ड 1 में अध्याय 15 के अन्तर्गत विवरणी 15.1 में दिया गया है। किन्तु अध्याय 15 में दी गई विवरणी सं० 15.2 में जिन उद्यमों के नाम उल्लिखित हैं वे अपने प्रचालन सम्बन्धी घाटे के कारण आंतरिक संसाधन पैदा नहीं कर सके।

#### **Exploiting off-Shore Islands for Mineral and Metal Deposits**

6253. SHRI N. DENNIS: Will the Minister of STEEL AND MINES be pleased to state the details of the steps taken by the (1) Government of India and (2) the respective State Governments, to exploit the off-shore islands in the Arabian Sea and Bay of Bengal for mineral and metal deposits in the last three calendar years?

THE MINISTER OF COMMERCE, STEEL AND MINES (SHRI PRANAB MUKHERJEE): Since even exploration work in off-shore areas has yet to be done in a comprehensive and systematic manner, the question of exploiting the Mineral/Metal deposits in off-shore areas does not arise at present.

#### **Trade Deficit with South Korea**

6254. SHRI RASHEED MASOOD:  
SHRI RAJESH KUMAR  
SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that while South Korea's exports to India have substantially increased, there has been considerable decline in the Indian exports to that country;

(b) if so, the extent of fall in India's exports to South Korea in terms of foreign exchange during the year 1980 stating the reasons therefor; and

(c) the steps taken by Government to narrow down the trade deficit?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):

(a) India's imports from South Korea

increased from Rs. 28.45 crores in 1977-78 to Rs. 39.78 crores in 1978-79 and to Rs. 91.80 crores in 1979-80. India's exports to South Korea increased from Rs. 20.46 crores in 1977-78 to Rs. 33.39 crores in 1978-79 and to Rs. 51.13 crores in 1979-80.

(b) The trade figures for the year 1980 have not yet been compiled by the DGCI&S.

(c) With a view to promoting our exports to South Korea, a high level delegation from the Federation of Indian Chambers of Commerce and Industry visited South Korea on February 23, 1981 and identified a number of items of import interest to South Korea which India is in a position to export.

The Government has accorded its approval for a detailed study of the trading companies of South Korea and for comparative study of the policy mechanism and procedures as obtaining in India and South Korea with regard to quality control and pre-shipment inspection of exports.

Preparations are being made for a visit of Commerce Minister and Commerce Secretary to South Korea for holding detailed discussions on bilateral trade between the two countries.

#### **Furnace without Industrial License by M/s. Pratap Steel Rolling Mills Pvt. Ltd. Ballabgarh, Haryana**

6255. SHRI R. L. P. VERMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that M/s. Pratap Steel Rolling Mills Private Limited, Ballabgarh, Haryana have installed a 10-12 tonne furnace without any industrial licence from the Government of India;

(b) whether it is also a fact that this Company has also installed a Bright bar manufacturing plant including a rolling mill without any licence; and

(c) if so, what action Government propose to take in the matter in view of the fact that production figures to the extent of 50,000 tonnes are available with the Iron and Steel Controller?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) M/s. Pratap Steel Rolling Mills Private Ltd., Ballabgarh, Haryana hold a licence No. 261(74), dated 11-6-1974 for the manufacture of 21,500 tonnes per annum of M.S. Ingots for their unit at Ballabgarh. The licence does not mention the number of furnaces, and the sizes, that they can instal.

(b) The department of Heavy Industry have received certain complaints regarding M/s. Pratap Steel Rolling Mills Pvt. Ltd., Ballabgarh (Haryana) manufacturing bright bars without an industrial licence. The matter is being looked into by them.

(c) From the report received from the Iron and Steel Controller, the firm produced 41,109 tonnes during 1979 and 33,891 tonnes during 1980, and not 50,000 tonnes as mentioned in the question. The matter is under examination of the Government.

### **Ban on Export of MICA**

6256. **SHRI C. CHINNASWAMY:** Will the Minister of COMMERCE be pleased to state:

(a) whether Government are in favour of banning exports of mica;

(b) whether it has created a lot of confusion in the mica export trade as India is the world's largest producer of mica accounting for 80 per cent of the world's produce;

(c) whether it will effect our economy; and

(d) if so, the details?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE**

(**SHRI KHURSHEED ALAM KHAN**):

(a) No, Sir.

(b) to (d) Do not arise.

### **Proposal to Curb Import of Non-Essential and Luxury Items**

6257. **SHRI K. PRADHANI:** Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to curb the import of non-essential and luxury items from abroad in view of the rising trade deficit; and

(b) if so, the details regarding the policy of Government in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):** (a) and (b) Import of non-essential and luxury goods on commercial basis is not permitted under the import policy. Import policy is kept under constant review and steps are taken to reduce imports of goods of relatively low priority.

### **Mid-Air Crashes to Civil Aeroplanes**

6258. **SHRI MOHAMMED ASRAR AHMAD:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of mid-air crashes of civil aeroplanes during the last 3 years and the number of persons killed and injured in each case (State-wise);

(b) the reasons for these crashes; and

(c) the steps taken by Government to put a stop to such crashes?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) During the period March, 1978 to February, 1981 there were two mid-air collisions resulting in the death of six persons. One person was killed in Maharashtra, and five persons were killed in Punjab.